

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7934/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

(IA No.125627/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.125626/2018-EXEMPTION FROM FILING O.T.)

Date : 22-11-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Adarsh Upadhyay, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s) Ms. Vibhuti Sushant, Adv.
Mr. Ram Naresh Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to the respondent No.1.

Service is not complete in respect of respondent No.2.

However, Ms. Vibhuti Sushant, Ld. Counsel appearing on behalf of Mr. Ram Naresh Yadav, Ld. Advocate-on-Record seeks and is given two weeks' time to file the vakalatnama and four weeks' time to file the counter affidavit on behalf of respondent No.2.

List again on 24.1.2019.

SURYA PRATAP SINGH
Registrar